IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD. O.A.NO. 40 of 1990.

Between

Dated: 29,10,92.

Y.N.Reddy

Applicant

Anä

The Commandant, Air ForceAcademy, Hyderabad.~

Air Officer Commanding Chief HQ Training Command, Bangalore. Respondents.

Counsel for the Applicant

: Sri. Shahnaaz, not presen.

Counsel for the Respondents

: Sri. N.V. Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. R. Balasubramanian, Administrative Member Hon'ble Mr. T. Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

This case was listed for rejection on account of the inability of the learned counsel for the applicant to prosecute the case properly. Still when the case was called there was no representation from the applicant side. Hence OA is dismissed with no order as to costs.

> Deputy Registrar (Judl.) 181192

Copy to:-

The Commandant, Air Force Academy, Hyderabad-43

Air Officer Commanding in Chief HQ., Training Command, Bangalore. One copy to Sri. Shahnaaz, advocate, 8-3-833/79, Phase-III,

Kamlapuri colony, Panjagutta, Hyd. One copy to Sri. N.V. Ramana, Addl. CGSC, CAT, Hyd.

One spare copy.

Rsm/-

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)
AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY: M(JUDL)

THE HON BLE MR.C.J.ROY: MEMBER(JUDL)

Dated: 29/10/_1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No

in

O.A. No

20/400

T.A.No.

(wp.No

Admitted and interim directions issued.

Allowed

Disposed of with directions Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to coster Tribunal Contral Administrative Tribunal

SECIVONE .

HYDERABAD BENCH.

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